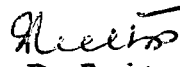
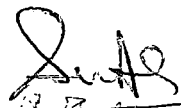


C. A. T. Bench, JAIPUR

Date of Order	Orders
12.12.99	none for the applicant. Shri U.D. Sharma, counsel for the respondents. May be listed for final hearing on 29.2.2000. It is made clear that if on the next date none will appear on behalf of the applicant, appropriate order will be passed.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  S. K. Agarwal Member (Judicial)
29.2.2000	D. B. not formed today. Be listed before D. B. on.....  Dy. Registrar C.A.T. Jaipur bench
7.3.2000	D. B. not formed today. Be listed before D. B. on.....  Dy. Registrar C.A.T. Jaipur Bench
1.5.2000	None present for the applicant. Shri U.D. Sharma, counsel for the respondents. On perusal of the order sheets, it appears that none was present for the applicant on 6.8.99, 1.11.99, 13.12.99 and today. It appears that the applicant has lost interest in this OA. Therefore, this OA is dismissed in default and for non-prosecution.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  S. K. Agarwal Member (Judicial)

1.5.2000
 Copy sent to
 applicant
 vide 772
 dated 11/10/2000

Recd copy
 6/5/2000